

**POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF
CONTINENTAL CHEMICALS LIMITED
(Registered Office : A-7, Sector-7, Noida - 201301)**

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Advertisement is being issued by D & A Financial Services (P) Limited (the "Manager to the Offer"), for and on behalf of the Acquirer, namely, Mr. Aditya Vikram Chibba and Person Acting in Concert namely Mr. Naresh Kumar Chibba, pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, to acquire shares of Continental Chemicals Limited ("CCL"/ "Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on Monday, 9th September, 2019, in Business Standard (English-All Editions), Business Standard (Hindi-All Editions), Lakshdeep (Marathi) Mumbai edition.

1. Name of the Target Company : CONTINENTAL CHEMICALS LIMITED
2. Name of Acquirers & PACs : MR. ADITYA VIKRAM CHIBBA & PACs MR. NARESH KUMAR CHIBBA
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : Beetal Financial & Computer Services (P) Limited
5. Offer Details :
 - a) Date of Opening of the Offer : THURSDAY, NOVEMBER 14, 2019
 - b) Date of Closure of the Offer : WEDNESDAY, NOVEMBER 27, 2019
6. Last Date of Payment of Consideration: December 11, 2019
7. Details of the Acquisition :

Sr. No	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 13.00		Rs. 13.00	
2	Aggregate Number of Shares Tendered	584740		1700	
3.	Aggregate Number of Shares Accepted	1700		1700	
4	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs. 7601620/-		Rs. 22100/-	
5.	Shareholding of the Acquirer and PACs before Agreements/Public Announcement.	No. of Shares	%	No. of Shares	%
		133110	13.32 [^]	133110	13.32 [^]
6.	Shares acquired by way of Agreements/ Preferential Allotment	No. of Shares	%	No. of Shares	%
		1250000	55.58\$	1250000	55.58\$
7	Shares Acquired by way of Open Offer.	No. of Shares	%	No. of Shares	%
		584740	26.00	1700	0.07
8.	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	1250000	55.58	1250000	55.58
	Price of the Shares Acquired	13.00	N.A	13.00	N.A
9.	Post Offer Shareholding of Acquirer and PACs (5+6+7+8)	No. of Shares	%	No. of Shares	%
		1967850	87.50	1384810	61.57\$
8.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		865890 (86.68%) [^]	281150 (12.50%)\$	865890 (86.68%) [^]	864190 (38.43%)\$

Note: [^] The Percentage shareholding has been calculated on the basis of Pre Preferential Capital of target company.

\$ The Percentage shareholding has been calculated on the basis of Post Preferential Capital of target company.

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>

The Acquirer & PACs accept full responsibility for the information contained in this Post Offer Advertisement and also shall be jointly or severally responsible for the fulfillment of the obligations under the Offer and as laid down in SEBI (SAST) Regulations, 2011 and subsequent amendments thereto.

Issued by Manager to the Offer on behalf of Acquirer



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi – 110065

Tel Nos.: 011-26419079/ 26218274; Fax No.: 011 - 26219491

E-mail: investors@dnafinserv.com

Contact Person: Ms. Radhika Pushkarna

Place : New Delhi

Date : 11th December, 2019

8cm x 11cm

Published date : 12 December, 2019